

(ख) क्या सरकार ने अब तक दूरदर्शन द्वारा प्रसारित धटिया स्तर के कार्यक्रमों के संदर्भ में कोई राष्ट्रव्यापी सर्वेक्षण कराया है;

(ग) यदि हां, तो इन कार्यक्रमों के संबंध में आम लोगों की राय और प्रतिक्रिया क्या है;

(घ) क्या देश में अन्य निजी चैनलों के प्रसारण के क्षेत्र में आक्रमण के बाद दूरदर्शन केवल "समाचार-दर्शन" बनकर ही रह गया है; और

(ङ) यदि हां, तो सरकार की इस पर क्या प्रतिक्रिया है?

सूचना और प्रसारण मंत्री (श्री एस. जयपाल रेड्डी): (क) जी, हां। (ख) जी, नहीं। (ग) प्रश्न नहीं उठता। (घ) जी, नहीं।

निजी निर्माताओं को समाचार संबंधी कार्यक्रमों के प्रसारण की अनुमति देना तथा उसका मीडिया पर प्रभाव

739. श्री अजीत जोगी:

श्री शमशेर सिंह सुरजेवाला:

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का विचार निजी निर्माताओं को दूरदर्शन पर समाचार संबंधी कार्यक्रमों के प्रसारण की अनुमति न देने और समाचार संबंधी कार्यक्रमों की नीतियों में परिवर्तन करने का है;

(ख) यदि हां तो तत्संबंधी ब्यौरा क्या है और इसका मीडिया पर क्या प्रभाव पड़ेगा; और

(ग) नई इलेक्ट्रॉनिक मीडिया नीति के अंतर्गत विचाराधीन/अंतिम रूप प्रदान किये गये अन्य प्रमुख नीतिगत परिवर्तनों का ब्यौरा क्या है?

सूचना और प्रसारण मंत्री (श्री एस. जयपाल रेड्डी): (क) जी, नहीं।

(b) प्रश्न नहीं उठता।

(c) भारत में प्रसारण सेवाओं को सुविधाजनक बनाने एवं विनियमित करने के उद्देश्यार्थ 16.5.97 को लोकसभा में प्रसारण विधेयक, 1997 पहले ही प्रस्तुत कर दिया गया है। फिलहाल विधेयक संयुक्त संसदीय समिति के विचाराधीन है।

F.M. Radio Station/HPTV Station at Junagadh in Gujarat

740. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any decision has been taken on the Gujarat Government's request for setting up of a F.M. Radio Station and a HPTV Station at Junagadh so far;

(b) if not, the details thereof; and

(c) if not, the reasons therefor and how long it will take for Government to come to a decision in the interest of vast area of Saurashtra region of the State?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) to (c) Yes, Sir, There is a proposal to set up a Relay Centre with 5 KW FM Transmitter, Playback Facilities and a High Power TV Transmitter in place of the existing Low Power TV Transmitter at Junagadh during 9th Plan period. However, implementation of the proposal will depend upon availability of adequate funds, other in-frastructural facilities, and relative priorities.

Criteria for Advertisements

741. SHRI KULDIP NAYAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to make the machinery which releases Central Government advertisements autonomous;

(b) in what way Government propose to meet the allegation that most advertisements go to major newspapers; and

(c) whether some method can be devised whereby the quality of newspapers should also be one of the criterion for advertisement apart from circulation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) No, Sir.

(b) Advertisements are released by Directorate of Advertising & Visual Publicity only to such publications, which fulfil the criteria laid down in Advertising Policy. The Advertising Policy takes into account target area, circulation, readership as well as budgetary provisions to achieve the objectives of the advertisement released.

(c) Quality of newspaper, in addition to circulation, is also taken into consideration for achieving the goal of reaching the target population effectively.

Composition of the Proposed Media Council

742. SHRI KULDIP NAYAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what will be the composition of the proposed Media Council;

(b) whether there is any intention to change the nomenclature from Press Council to Media Council or there is proposal to have a new Act to reorganise it; and

(c) what are the agencies expected to do, if and when, they are admonished or censured by the Media Council?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) The Government does not have any proposal to set up a Media Council.

(c) Does not arise.

Norms Prescribed for Censorship of Films

743. SHRIMATI CHANDRA KALA PANDEY:
SHRI BRATIN SENGUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) who are the members of the Central Board of Film Certification (CBFC) and the Censor Board;

(b) whether they are strictly maintaining the norms prescribed for censorship on films particularly on sex and violence;

(c) reasons for Government failing to enact a law against the picturisation of vulgar dance sequences in Hindi and other regional films; and

(d) how does the Central Board of Film Certification give nod for the film of "Jai Devi Roop Kanwar"?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) The names of the members of the Central Board of film Certification are indicated in the Statement (*See Below*)

(b) Yes, Sir.

(c) Government have already issued statutory guidelines to the Board under the provisions of the Cinematograph Act, 1952 for certification of films. These guidelines *inter alia* cover depiction of sex and violence in films.

(d) The Board has not certified any film by the name of "JAI DEVI ROOP KANWAR".

Statement

Members of the Central Board of Film Certification

CHAIRMAN/

1. Shri Shakti Samanta

MEMBERS

2. Smt. Saroja Devi
3. Smt. Hcmalatha Ramesh
4. Shri G.K. Kutty
5. Shri Dipak Bysack
6. Ms. Maitreyi Saha
7. Shri Rama Kant Rath
8. Smt. Pratibha Ray
9. Shri Sukhbir Singh Panwar

10. Ms. Suhba Rajan Tampi
11. Shri Hormohan Bordoloi
12. Smt. Sharada Ashokvardhan
13. Shri Turlapaty Kutumba Rao
14. Shri T.V. Narayana
15. Shri Subha Somu
16. Ms. Sivasankari